

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-731(ND)2018

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019.

NAME OF THE COMPANY: M/s. Concept Incorporation V/s. M/s. DCP India Pvt. Ltd.

~~SECTION OF THE COMPANIES ACT: 9 of IBC, 2016~~

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Counsel for the Petitioner

Present for the Respondent: None

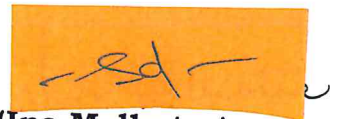
ORDER

An application has been filed by the intervenor namely the London branch of the Union Bank of India.

Renotify this application on 28th November 2019.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)